

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2143
ANSWERED ON:11.03.2013
SECURITY CLEARANCE TO DOMESTIC PORT PROJECTS
Bhagora Shri Tarachand

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has barred the infrastructure companies from participating in three domestic port projects due to denial of security clearance;
- (b) if so, the details thereof;
- (c) whether out of the port projects planned for the current fiscal, the Government has already awarded 22 projects;
- (d) if so, whether foreign companies such as DP world and APM Terminals have been granted clearance after rejecting high standing Indian companies for the said projects; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a), (b), (d) & (e): While various infrastructure companies, including foreign companies participate in the bidding process, the Port projects are awarded only to such companies as are granted security clearance by the Government.

(c): Out of the projects which were planned for award during the year 2012-13, a total of 25 projects have been awarded as on 28.02.2013.